

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT – II)

Item No. 227
IB-944/ND/2020
IA-1090/2024

IN THE MATTER OF:
Shakeel Ahmad

... **Appellant/Petitioner**

Versus

Zuberi Fibers Pvt. Ltd.

... **Respondent**

Under Section: 9 of (IBC)

Order delivered on 22.04.2024

CORAM:

SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (J)

SH. SUBRATA KUMAR DASH
HON'BLE MEMBER (T)

PRESENT:

For the Appellant :

For the Respondent : Adv. Saral Sharma for R-1

HYBRID HEARING (PHYSICAL & VC)

ORDER

It is already 5.00 pm, let the matter be listed on 29.05.2024.

Sd/-

(SUBRATA KUMAR DASH)
MEMBER (T)

Sd/-

(ASHOK KUMAR BHARDWAJ)
MEMBER (J)